

HIGH COURT OF SIKKIM
GANGTOK

No...01...../Prot./HCS

Dated...22/04/2017

C I R C U L A R

It is hereby informed to all Judicial Officers that henceforth whenever Hon'ble the Chief Justice or Hon'ble Judges of this High Court visits any district of the State on official/private tour, the concerned Judicial Officer of the district will not be required to come at the point of their jurisdiction to receive or see-off their Lordships. However, they may receive or see-off Hon'ble the Chief Justice or Hon'ble Judges at the place of their Lordships stay or halt as the case may be.

Hence, all the Judicial Officers are hereby directed to comply the above instruction accordingly.

By Order,

Sd/-

REGISTRAR GENERAL

670-87
Memo No.....Confdl/HCS

Date: 22/4/17

Copy to:-

1. The Joint Registrar-cum-P.S. to Hon'ble the Chief Justice
2. The P.P.S. to Hon'ble Judge
3. The District & Sessions Judge (East) at Gangtok.
4. The District & Sessions Judge (South) at Namchi
5. The District & Sessions Judge (North) at Mangan
6. The District & Sessions Judge (West) at Gyalshing
7. The Chief Judicial Magistrate (East)I/C at Gangtok
8. The Chief Judicial Magistrate (South) at Namchi
9. The Chief Judicial Magistrate (West) at Gyalshing
10. The Chief Judicial Magistrate (North) at Mangan
11. The Civil Judge-cum-Judicial Magistrate (East) at Gangtok
12. The Civil Judge-cum-Judicial Magistrate (South)I/C at Namchi
13. The Civil Judge-cum-Judicial Magistrate (North)I/C at Mangan
14. The Civil Judge-cum-Judicial Magistrate (West)I/C at Gyalshing
15. The Civil Judge-cum-Judicial Magistrate, Soreng Subdivision, West Sikkim.
16. The Civil Judge-cum-Judicial Magistrate, Chungthang Subdivision, North Sikkim.
17. The Chief Protocol Officer, Protocol Section, High Court of Sikkim
- ✓ 18. The Computer Cell, High Court of Sikkim, Gangtok.
19. File &
20. Guard File.

N. C. Sharma
REGISTRAR GENERAL